GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ LOK SABHA UNSTARRED QUESTION NO. †411

ANSWERED ON 19.07.2022

FUNDS ALLOCATED UNDER BACKWARD AREAS

†411. SHRI DILESHWAR KAMAIT: SHRI JYOTIRMAY SINGH MAHATO: MS. LOCKET CHATTERJEE:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government has launched any scheme for the development and upgradation of basic infrastructure in the backward areas of the country;
- (b) if so, the details thereof; and
- (c) the details of funds allocated and utilized under the said scheme during the last three years, State-wise?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) to (c): The Ministry of Panchayati Raj has not launched any scheme for infrastructure development and upgradation in the backward region of the country. However, grants under Fifteenth Finance Commissions are released to the rural local bodies to, inter alia, utilise for the felt needs under the 29 subjects enshrined in the XI schedule of the Constitution that include infrastructure such as roads, culverts, bridges, ferries, waterways in rural areas of all region. Panchayats can create and maintain infrastructure purely out of the Finance Commission Grants or through convergence of other scheme such as Mahatma Gandhi National Rural Employment Guarantee Scheme. Further, as informed by the Ministry of Rural Development, under Centrally Sponsored Scheme of Pradhan Mantri Gram Sadak Yojana (PMGSY) all-weather road connectivity in rural areas catering to the access needs of the entire population of the target habitation is being created for which financial assistance is provided to the States. The roads constructed under PMGSY cater to all the strata of the society. Nevertheless, backward regions of the country viz. Scheduled Tribal and backward districts have got specific focus in the scheme by giving special dispensation. The State/UT-wise funds released and utilised under the PMGSY scheme is at Annexure.

Annexure Referred to in Part (a) to (c) of the Lok Sabha Unstarred Question No. 411 Regarding Funds Allocated Under Backward Areas

State-wise details of fund released and expenditure incurred under PMGSY scheme during the last three years

S1. No.	State/UT	Release of Central Share (Rs. in crore)			Expenditure Incurred including State share (Rs. in crore)		
		2019-20	2020-21	2021-22	2019-20	2020-21	2021-22
1	Andaman & Nicobar	0	0	9.215	0	3.78	
2	Andhra Pradesh	476.27	53.2		338.84		
3	Arunachal Pradesh	1123	952.31	1090.6			1279.06
4	Assam	2401.88				2600.19	2488.02
5	Bihar	286.7	49.13		1552.37	2173.52	1985.67
6	Chhattisgarh	1614.6	924.48	394.41	1159.7	1985.94	1902.2
7	Goa	0	0	0	0	0	0
8	Gujarat	0	79.08				400.16
9	Haryana	16.03		333.23			583.50
10	Himachal Pradesh	1284.89	745.24	517.45	724.34	1061	933.62
11	Jammu & Kashmir	695.5	1727.3		1324.12	932.37	1483.95
12	Jharkhand	214.41	293.5	0	1312.94	1083.34	598.44
13	Karnataka	534.24	49.29	704.25	1.1	728.4	1488.47
14	Kerala	48.64	89.97	0	122.18	71.66	48.05
15	Madhya Pradesh	1308.97	1099.54	1392.13	1799.47	2166.99	2419.75
16	Maharashtra	150	0	0	207.12	212.09	372.65
17	Manipur	263.85	420.66	742	487.23	605.77	718.36
18	Meghalaya	357	355.29	483.92	289.79	473.71	522.32
19	Mizoram	576.06	1.59	74.34	285.18	277.32	332.82
20	Nagaland	88.89	72.89	145.31	70.8	144.7	124.27
21	Odisha	798.11	774.29	404.12	2489.91	1754.13	1791.15
22	Punjab	0	0	68.59	32.1	2.67	295.14
23	Puducherry	0	0	11.65	0	0	0.00
24	Rajasthan	184.74	237.15	917.50	289.11	492.13	1450.97
25	Sikkim	4.39	195.5	107.28	175.11	178.52	177.89
26	Tamil Nadu	308.46	265.38	440	799.29		1168.94
27	Telangana	267.38	0	86.63	289.44	288.59	410.45
28	Tripura	10.64	69.57	73.88	95.36	99.13	203.44
29	Uttar Pradesh	78.07	123.9	1418.55	356.63	440.19	2076.04
30	Uttarakhand	554.9	1536.27	787	1080.48	1493.5	1218.45
31	West Bengal	348.25	969.31	49.94	1512.52	1471.94	704.70
32	Ladakh	0	50	140.78	0	514.73	109.66
	Total	13995.87	13651.46	13,953.11	21723.9	23935	27802.4